

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 351 of 2013**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**  
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**06/ 11.09.2020** Heard through V.C.

2. Nobody appears on behalf of the petitioner.
3. Mr. Rishu Ranjan, AC to SC-III is present.
4. By way of last chance, put up this case on **28.09.2020** under the heading for final disposal.

**(Deepak Roshan, J.)**

Pramanik/